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## (2023) 11 ITAT CK 0041

## **Income Tax Appellate Tribunal (Delhi D Bench)**

Case No: Income Tax Appeal No. 373/DEL/2021

M/S. Six Continents Hotels INC.

**APPELLANT** 

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ACIT RESPONDENT

Date of Decision: Nov. 17, 2023

**Acts Referred:** 

• Income Tax Act, 1961 - Section 119, 131, 133, 153A

Hon'ble Judges: Saktijit Dey, (VP); Dr. B.R.R. Kumar, (AM)

**Bench:** Division Bench

Advocate: S.K Aggarwal, Ajit Jain, Piyush Gupta, Vijay B. Vasanta

Final Decision: Allowed

**Judgement**